

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2728
TO BE ANSWERED ON 22.12.2021**

Implementation of Mid-Day Meal Scheme

2728. Shri Kanakamedala Ravindra Kumar:

Will the Minister of *Education* be pleased to state:

- (a) whether Government has taken any stringent action pursuant to the observation made by the Supreme Court about five States including the State of Andhra Pradesh that Mid-Day Meal Scheme (MDMS) is not being taken seriously in these States;
- (b) if so, the details thereof;
- (c) whether Government has made any review of all States regarding the implementation of MDMS in schools across the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

- (a) to (e): PM POSHAN Scheme (earlier known as National Programme for Mid-Day Meal in Schools) is implemented in partnership with the States and Union Territory Administrations. The overall responsibilities for providing cooked and nutritious hot cooked meal to the eligible children lies with the State Governments and Union Territory Administrations in accordance with the Guidelines laid down by the Central Government.

Further, implementation of the Scheme by all States and UTs is reviewed at Central Level in the Programme Approval Board meetings every year and States and Union Territory Administrations including Andhra Pradesh are advised to effectively and efficiently implement the Scheme.
